cial Banks as on the last Friday of December 1979 are given below:

Deposits (Rs. crores)
8925
17052
3717
1142
30836

Provisional bankwise data regarding the deposits and advances to priority sectors as on the last Friday of December 1979 in respect of the State Bank of India group and the 14 nationalised banks are set out in the statement.

Statement

Bankwise Deposits and Priority Sector Advances of Public Sector Banks as at the end of last Friday of December. 1979.

(Rs. in crores)

Name of the Bank.	Deposit	Advances to Priority Sector	
1	2	3	
A. State Bank of India	7215	1890	
B. Associates of S. B.	I. 1710	492	
C. Nationalised Banks			
Central Bank of India	2046	404	
Bank of India	1 786	370	
Punjab National Bank	1887	385	
Bank of Baroda	1666	419	
United Commer- cial Bank	1176	234	
Canara Bank	1491	326	

TOTAL A+B+C	25977	6007
Total C	17052	5625
Indian Overseas Bank	905	183
Bank of Mahara- shtra	819	159
Indian Bank	832	155
Allahabad Bank .	641	120
Union Bank of India .	1096	239
Syndicate Bank .	1162	29
Dena Bank •	631	149
United Bank of India	1065	186

3

Data Provisional.

Tax Revenue ratio of National Income in relation to Capital Formation

3088 SHRIMATI KRISHNA SAHI: Will the Minister of FINANCE be pleased to state:

- (a) whether the tax-revenue ratio of National income in 1978-79 was 20 per cent whereas capital formation in 1976-77 was 14 per cent;
- (b) is it a fact that in this process wealth taken away from the public is being squandered without creating any tangible assets; and
- (c) if the answers to above parts be in the affirmative, do Government propose to streamline the tax-revenue ratio in order to create tangible assets?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHR) MAGANBHAI BAROT): (a) Tax revenue to national income ratio in 1978-79 was 18.7 per cent and the gross domestic capital formation in 1976-77 was 21.3 per cent.

- (b) No. Sir. Taxation is an important method of resource mobilisation in the country and reflects the extent of domestic effort for capital formation. Tax revenue being the main source of public revenue, is also used by the Government, to pay for other current expenditure such as defence, interest payments, police, general administration etc. There is therefore no question of public wealth being squrandered without creating any tangible assets.
 - (c) Does not arise.

Proposal to set up Jute Mill, Godown and Cold Storage for Tripura

3089. SHRI AJOY BISWAS: Will the Minister of COMMERCE be pleased to state:

- (a) whether there is any proposal to set up another Jute Mill, Godown and cold storage for Tripura; and
- (b) if so, steps taken by the Central Government to sanction these?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) and (b). There is no proposal under Government's consideration to set up another jute mill in Tripura. The Central Warehousing Corporation has approved the proposal for the construction of 1,000 tonnes capacity cold storage at Agartala. Five rural godowns are being constructed by the N.C.D.C.

Non Lifting of Iron ore concentrates from Kudremukh Project by Iran

3090. SHRI INDRAJIT GUPTA: Will the Minister of STEEL AND MINES be pleased to state:

- (a) whether the iron ore concentrates produced by the Kudremukh project are earmarked for sale to Iran;
- (b) whether Iran is not lifting the ore so iar because her steel plants are not ready; and

(c) if so, the amount of loss which will be suffered by India on this account?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) Yes, Sir.

- (b) In terms of the Sale and Purchase Contract with the Iranian Steel Company, the off-take of iron ore concentrate produced by the Kudremukh Project is scheduled to commence only from the end of August, 1980. However, according to the indications given by the Iranians, the commencement of offtake may be delayed by 1½ years and the maximum quantity may not also exceed 5 million tonnes per annum, as a result of the setback in their steel development programme.
- (c) At this stage, it is not possible to estimate the amount of loss because this would depend on the outcome of a number of issues presently under negotiation with the Iranians.

Increase in Air Fares for Passengers

3093. SHRI PIUS TIRKEY: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

- (a) whether there is any proposal under Government's consideration to increase air fares for passengers:
 - (b) if so, the details thereof; and
- (c) how many times the fares of passengers have been increased during the last three years and what are the details of each such increase?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI CHANDU-LAL CHANDRAKAR): (a) No. Sir.

- (b) Does not arise.
- (c) A statement giving the requisite information is attached.